

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

M.A. No. 1720/2017 &  
O.A No. 1579/2017

New Delhi, this the 8<sup>th</sup> day of May, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)**  
**Hon'ble Mr. P.K. Basu, Member (A)**

Mool Chandra,  
Aged 61 years, Group 'A',  
Retired Deputy Commissioner (Statistics)  
R/o : Quarter No.1094, Type-V,  
NH-IV, Faridabad-121001. .. Applicant

(By Advocate: Shri Ramesh Shukla for Shri R.K. Shukla)

Versus

1. Union of India,  
Through the Secretary,  
Ministry of Statistics & Program  
Implementation (MOS &PI),  
Sardar Patel Bhawan,  
Parliament Street,  
New Delhi-110001.
2. The Director (Public Grievance),  
Ministry of Statistics & Program  
Implementation (MOS &PI),  
Sardar Patel Bhawan, Parliament Street,  
New Delhi-110001. .. Respondents

**ORDER (ORAL)**

**By Mr. V. Ajay Kumar, Member (J)**

Heard the learned counsel for the applicant.

2. MA 1720/2017 filed for seeking condonation of delay of 76 days in re-filing the O.A. is allowed. Accordingly, the O.A. is taken up for hearing.

3. The applicant, a retired Deputy Commissioner (Statistics), filed the O.A. seeking the following relief(s):

- “(a) To direct the respondents to dispose off the representation dated 27.07.2015 pending in their office since 29.07.2015 in the interest of justice and equality.
- (b) To pass any other relief which this Hon’ble Tribunal deem fit and proper in the facts and circumstances of the case in favour of the applicant.”

4. The only relief claimed in the O.A. is that the applicant is seeking for a direction to the respondents to dispose of his representation dated 27.07.2015 (Annexure A-1 (colly)).

5. In the circumstances, the O.A. is disposed of at the admission stage, without going into the merits of the case, by directing the respondents to consider Annexure A-1 representation dated 27.07.2015 of the applicant and to pass appropriate speaking and reasoned orders thereon, in accordance with law, within 90 days from the date of receipt of a copy of this order. No order as to costs.

Let a copy of the O.A. be enclosed to this order.

**(P.K. BASU)**  
**MEMBER (A)**

**(V. AJAY KUMAR)**  
**MEMBER (J)**

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